

**MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**

**Schedule of Refresher Course for the Civil Judge, Senior Division on completion of five years' service through online (Group-2)**

**(02.08.2021 to 06.08.2021)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 11:45 am</b>		<b>SESSION – II 12:00 pm to 1:15 pm</b>		<b>SESSION – III 2:00 pm to 3:30 pm</b>
02.08.2021 Monday	Inaugural Session & Feedback from the participants, identifying issues and challenges faced on the board By: <b>Director, MPSJA</b>		Key issues relating to Gram Nyayalaya Act, 2008 appeal under Nagar Palika Adhiniyam, 1961  By: <b>Shri Dhirendra Singh, Faculty Senior, MPSJA</b>		Discussion on – Key issues relating to Bail  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>
03.08.2021 Tuesday	Key issues relating to Mines and Minerals (Development and Regulation) Act, 1957  By: <b>Shri T. S. Ajmani, O.S.D.-I, MPSJA</b>	<b>T E A  B R E A K</b>	Key issues relating to Electronic Evidence  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	<b>L U N C  H B R E A K</b>	Key issues relating to procedure of preliminary inquiry and departmental inquiry  By: <b>Shri Sunil Kumar Jain, Special Judge, District Court, Jabalpur</b>
04.08.2021 Wednesday	Key issues relating to succession certificate u/s 372 of the Indian Succession Act, 1925  By: <b>Director, MPSJA</b>		Discussion on – Key issues relating to Mental Healthcare Act, 2017  By: <b>Shri Hemant Joshi, Registrar (Judl.-II), High Court of M.P.</b>		Discussion on – Key issues relating to ADR Mechanism (Special Emphasis on Mediation and Lok Adalat)  By: <b>Shri Dhirendra Singh, Faculty Senior, MPSJA</b>
05.08.2021 Thursday	Key issues relating to Inquest Report u/s 176 of CrPC, trial of cross cases, split of trial and procedure u/s 325 CrPC By: <b>Shri T. S. Ajmani, O.S.D.-I, MPSJA</b>		Key issues relating to Sentencing Policy, Victim Compensation Scheme, 2015 and Probation of Offenders Act, 1958 By: <b>Shri Dhirendra Singh, Faculty Senior, MPSJA</b>		Discussion on – Key issues relating to Court Fees Act, 1870 and Suit Valuation Act, 1887  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>
06.08.2021 Friday	Open interactive session based on queries (civil & criminal cases)  (Contd...)  By: <b>Director, MPSJA</b>		Open interactive session based on queries (civil & criminal cases)  By: <b>Director, MPSJA</b>		<b>Valedictory Session</b>  By: <b>Director, MPSJA</b>

- NOTE:-** (i) This schedule is subject to the change under exigencies, if any.  
(ii) It is advisable to observe instructions/directions regarding this training course issued by MPSJA from time to time.

**DIRECTOR**